



NOTIFICATION No. 31 / 2021

Thiru.A.K.A.Rahmaan, District Judge, functioning as Chairman, Permanent Lok Adalat, Nagapattinam, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai in G.O.(D) No.75, Labour and Employment (D2) Department, dated 19.02.2021 is transferred and posted as Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy.

Selvi.S.Mahalakshmi, District Judge, functioning as Judge, Family Court, Cuddalore is transferred and posted as Chairman, Permanent Lok Adalat, Chennai, vice Tmt.A.Geetha, transferred.

Thiru.M.Elavarasan, III Additional District Judge, Cuddalore @ Virudhachalam, who has been appointed on transfer as Presiding Officer, Labour Court, Cuddalore in G.O.(D) No.75, Labour and Employment (D2) Department, dated 19.02.2021 is transferred and posted as Presiding Officer, Labour Court, Cuddalore, in the existing vacancy.

Thiru.P.Sivagnanam, District Judge, functioning as Judge, Family Court, Thoothukudi, who has been appointed on transfer as Presiding Officer, Labour Court, Kancheepuram in G.O.(D) No.75, Labour and Employment (D2) Department, dated 19.02.2021 is transferred and posted as Presiding Officer, Labour Court, Kancheepuram, in the existing vacancy.

Tmt. A.Geetha, District Judge, functioning as Chairman, Permanent Lok Adalat, Chennai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(D) No.75, Labour and Employment (D2) Department,

dated 19.02.2021 is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED : 19.02.2021.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

